

Form GST REG-04

[See Rule ----]

**Application for filing clarification/additional information/document for
<<Registration/Amendment/Cancellation/Revocation of Cancellation>>**

1.	Reference No. of Notice		Date	
2.	Application Reference No. (ARN)		Date	
3.	GSTIN, if applicable			
4.	Change in the Application filed.- Yes ☐ No ☐ (Tick one)			
	Note – Original application will be available in editable mode if Yes is selected, else, field for additional information will get displayed			
5.	Additional Information			
6.	<p>Verification</p> <p>I/We _____ hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my/our knowledge and belief and nothing has been concealed there from.</p> <p style="text-align: right;">E-Sign / Digital Signature of Authorised Signatory Full Name (first name, middle, surname) Designation/Status _</p> <p>Place _____ Date --- DD/MM/YYYY</p>			